अर्राजीव

## **Declaration of Assets and Liabilities**

Year 2021-2022

| I, VIKASH KUMAR , son/daughter/wife of VERMA KUMAN                                      |
|---|
| aged  |
| service and presently working as ORDER PAPER DICTRIBUTER                                |
| give herein below the details of the assets (immovable, movable, bank balance, etc.) of |
| myself, my spouse and dependants*:  |

16/02/22

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description  | Self                           | Spouse<br>Name(S) | Dependan<br>t-1<br>Name | Dependant-<br>2<br>Name | Dependan<br>t-3<br>Etc. Name |
|------------|--|--------------------------------|-------------------|-------------------------|-------------------------|------------------------------|
| (i)        | Cash   | 2000                           | 5000              |                         | - 1                     | - Ltt. Name                  |
| (ii)       | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies    | 1000                           | -                 | _                       | —                       |                              |
| (iii)      | Bonds,<br>Debentures and<br>Shares in<br>companies                               |                                | -                 | _                       | -                       |                              |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc | TIC                            | -                 |                         | - 7                     |                              |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)                                     | 4W-BROLEGO542<br>2W-BROLDS4038 | _                 | _                       |                         |                              |
| (vi)       | Jewellery (give<br>details of<br>weight and                                      | 6122(30gm)                     |                   |                         |                         |                              |
|            | value)   | SILVER (300 gm)                | -                 | -                       | -                       | -                            |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                      | _                              | _                 | -                       |                         | -                            |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr.<br>No. | Description   | Self  | Spouse<br>Name(S) | Dependan<br>t-1<br>Name | Dependan<br>t-2<br>Name | Dependant-<br>3<br>Etc. Name |
|------------|---|-------|-------------------|-------------------------|-------------------------|------------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                           | TOINT | _                 | _                       | - Name                  | Etc. Name                    |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                       | -     | -                 |                         |                         |                              |
| (III)      | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value |       |                   |                         |                         |                              |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value               |       |                   |                         |                         |                              |
| (v)        | Others (such as interest in property)   | ·—    |                   |                         | _                       |                              |

(2) I give herein below the details of my liabilities  $\!\!\!\!/$  over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding a on |  |
|------------|--|---|-------------------------|--|
| (a)        | (i) Loans from Banks   | SBI (BURINGROAD)  |                         |  |
|            | (ii) Loans from financial institutions   | 3 BILBUM PATIUM   | (150000)                |  |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation | _   |                         |  |
|            | (b) dues to departments<br>dealing with supply of<br>water                           | -   |                         |  |
|            | (c) dues to departments<br>dealing with supply of<br>electricity                     | _   |                         |  |

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|     | (d) dues to departments dealing with telephones   | -           | - |
|-----|---|-------------|---|
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  |             |   |
|     | (f) Other dues, if any  |             | _ |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | EEUPKO4-02N |   |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which 'Wealth Tax return filed.]  |             |   |
|     | (iii) Sales Tax [Only in case of proprietary business]  |             |   |
|     | (iv) Property Tax   |             |   |

## 

C.

Home District

Personal Detail

I hereby declare that the above details are true to the best of my knowledge and belief.

PATNA

Signature Vilouh Rume

Name of Employee: VIKASH KUMAR

Place: Designation: ORDER PAPER DISTRIBUTER

Department: ISHU SECTION

Vikeline.